

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-111/2012/11041/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the ^{rel} 22 November, 2023.

Sub: **Casual leave.**

Ref:- Your Letter Nos. DJN/8853, dtd. 30.10.2023 and DJN/8987, dtd. 02.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 31.10.2023 and 02.11.2023 as well as permission to avail Restricted holiday on 01.11.2023**, has been granted. The Addl. District & Sessions Judge, No. 1, Nagaon and in her absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-111/2012/11042/A dated , 22-11-23

Copy to:-

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

SPJ
JT. REGISTRAR (VIGILANCE)